

*[English]***Financial Assistance to J & K**

1518. SHRI ASTBHUJA PRASAD SHUKLA : Will the PRIME MINISTER be pleased to state:

(a) the total amount released by the Ministry to J&K for reconstruction and repairs to damaged buildings in J & K during 1995-96;

(b) whether the Government are considering to provide special grants in the form of education assistance;

(c) whether any education project is pending with the Planning Commission for its approval; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) to (d) : As informed by the Government of J & K, an amount of Rs.8.00 crore for reconstruction of educational institutions has been allocated by the Government of India (Rs. 5.00 crore by the Ministry of Human Resource Development and Rs. 3.00 crore by the Ministry of Rural Development under JRY) against the total requirement of Rs. 49.84 crore projected by the State Government. The amount of Rs. 5.00 crore was released by the Department of Education, Ministry of Human Resource Development, as a special assistance, pending approval by the Planning Commission of the full proposal costing over Rs. 49.00 crore. Ministry of Human Resource Development is examining the proposal for grant of further assistance to Government of J & K for educational development.

*[Translation]***Railway Line**

1519. SHRI PRABHU DAYAL KATHERIA : Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 2234 on March 28, 1995 and state:

(a) whether the survey to lay a Railway Line for Udi Mod via Agra-Fatehabad-Bah in Uttar Pradesh has been conducted;

(b) whether the survey report has been received by the Government; and

(c) if so, the details of the report ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) A Reconnaissance Engineering-cum-Traffic Survey for new BG Line from Agra to Etawah via Fatehabad-Bah-Udi is currently in progress.

(b) No, Sir.

(c) Does not arise.

**Reliance Group of Industries**

1520. SHRI SUKDEO PASWAN : Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that Messers Reliance Group of Industries is projecting its financial and commercial positions in exaggerated form in order to mobilise share capital;

(b) the number of cases of such irregularities noticed during the last three years and the action taken against this

Company;

(c) the steps being taken to check the recurrence of such incidents;

(d) whether directions are being issued to the financial institutions of Public Sector by the Government in order to promote investment of share market; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) No, Sir.

(b) and (c) Do not arise.

(d) and (e) The information is being collected and will be laid on the Table of the House.

*[English]***Waste Accumulation**

1521. SHRI JAGAT VIR SINGH DRONA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government are aware that Shastri Indo-Canadian Institute, Canada and Canadian International Development Agency (CIDA) has drawn the attention of the Government to huge dirt/waste accumulation in Kanpur; and

(b) if so, the steps taken by the State and Union Government to make 'Kanpur - a clean city'?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) and (b) This Ministry is not aware of any report by the Shastri Indo-Canadian Institute, Canada and Canadian International Development Agency (CIDA) regarding huge dirt/waste accumulation in Kanpur.

Since disposal of waste in urban areas is a State subject, the steps taken by the State Government and Urban Local Bodies are not being monitored by the Central Government. However, the attention of the Government of U.P. has been drawn in the matter.

*[Translation]***Urban Development Projects**

1522. SHRI RAM SINGH KASHWAN:

SHRI VIJAY NAVAL PATIL:

SHRI CHINMAYANAND SWAMI:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) total estimated outlay available for the current year under Integrated Urban Development Programme with State-wise break up;

(b) total number of projects received/cleared/ approved State-wise during the last three years and the details thereof;

(c) whether the Government have monitored progress of those projects that are under implementation;

(d) if so, the shortcomings noticed with remedial measures taken by the Government; and

(e) the locations where the projects would be set up in various States particularly in Uttar Pradesh and Rajasthan ?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) : There is no Centrally Sponsored Scheme called Integrated Urban Development Programme. However, under the Scheme of Integrated Development of Small and Medium Towns (IDSMT), an amount of Rs. 35 crores is budgeted for release to State Governments and UT Admns. as Central share during 1995-96. Statewise allocation of funds is shown in the attached statement -I.

(b) Details are enclosed at Statement-II.

(c) Yes, Sir.

(d) The main shortcomings noticed included the following:

(i) Central and State Shares were loans in addition to institutional finance. As a result, only remunerative projects could be undertaken.

(ii) Funds were distributed too thinly among a large number of towns. As a result, "integrated" development did not occur.

Considering these, under the revised guidelines, both Central and State shares have been converted to grants and the institutional finance component has been reduced from 40-70% to 20-40% of the project cost, depending on population of towns. A 'whole town' approach is adopted to develop a limited number of centres having potential to emerge as regional centres of economic growth and employment.

(e) Identification of towns and sanction of projects have been delegated to the States under the new IDSMT guidelines. The State Governments have not so far communicated their decisions regarding the location of IDSMT projects.

#### STATEMENT-I

(Rs. in crores)

S.No.	Name of State/UT	Funds Allocated
1.	ANDHRA PRADESH	1.90
2.	ARUNACHAL PRADESH	0.10
3.	ASSAM	0.25
4.	BIHAR	1.20
5.	GOA	0.15
6.	GUJARAT	1.15
7.	HARYANA	0.50
8.	HIMACHAL PRADESH	0.15
9.	JAMMU & KASHMIR	0.60
10.	KARNATAKA	1.50
11.	KERALA	0.80
12.	MADHYA PRADESH	1.75
13.	MAHARASHTRA	2.00
14.	MANIPUR	0.10
15.	MEGHALAYA	0.10
16.	MIZORAM	0.10
17.	NAGALAND	0.10
18.	ORISSA	0.70
19.	PUNJAB	0.45
20.	RAJASTHAN	1.15
21.	SIKKIM	0.10
22.	TAMILNADU	1.45
23.	TRIPURA	0.10

24.	UTTAR PRADESH	3.10
25.	WEST BENGAL	1.10
26.	A & N ISLANDS	-
27.	DAMAN & DIU	0.10
28.	PONDICHERY	0.10
29.	DADRA & NAGAR HAVELI	0.10
30.	LAKSHADWEEP	0.10
<b>TOTAL</b>		<b>21.00</b>

Second & subsequent instalments for Schemes sanctioned prior to 1995-96/grant-in-aid for preparation of new project reports. 14.00

**GRAND TOTAL 35.00**

#### STATEMENT - II

*IDSMT Project Reports Received/Covered During the Last Three Years of 8th Plan Period (From April 1992 Till March 1995)*

S.NO.	NAME OF STATE/UT	NO. OF PROJECT REPORTS RECEIVED	TOWNS COVERED
1.	ANDHRA PRADESH	33	24
2.	ARUNACHAL PRADESH	3	2
3.	ASSAM	3	3
4.	BIHAR	6	2
5.	GOA	3	2
6.	GUJARAT	10	10
7.	HARYANA	-	-
8.	HIMACHAL PRADESH	-	-
9.	JAMMU & KASHMIR	3	3
10.	KARNATAKA	30	30
11.	KERALA	9	6
12.	MADHYA PRADESH	19	17
13.	MAHARASHTRA	45	36
14.	MANIPUR	3	3
15.	MEGHALAYA	2	-
16.	MIZORAM	2	2
17.	NAGALAND	3	-
18.	ORISSA	14	14
19.	PUNJAB	7	4
20.	RAJASTHAN	16	12
21.	SIKKIM	2	1
22.	TAMILNADU	30	29
23.	TRIPURA	2	1
24.	UTTAR PRADESH	10	10
25.	WEST BENGAL	20	20
UNION TERRITORIES			
26.	DAMAN & DIU	2	-
27.	PONDICHERY	1	1
<b>TOTAL</b>		<b>278</b>	<b>232</b>

[English]

#### Militancy in Jammu and Kashmir

1523. SHRI MOHAN RAWALE :  
 SHRI DATTATRAYA BANDARU :  
 SHRI LALIT ORAON :  
 SHRI GURUDAS KAMAT :  
 SHRI D. VENKATESHWARA RAO :